

**GOVERNMENT OF INDIA**  
**MINISTRY OF URBAN DEVELOPMENT**  
**RAJYA SABHA**  
**QUESTION NO 18.11.2010**  
**ANSWERED ON**  
**LAND ACQUISITION IN NAJAFGARH**

1060

Shri Dhiraj Prasad Sahu

Will the Minister of COALCOALCOALURBAN DEVELOPMENT be pleased to state :-  
to answer to Unstarred Question 2597, Starred Question 305, Starred Question 289, Unstarred Question 858 and Unstarred Question 3814 given in the Rajya Sabha on the 6 September, 2007, 6 December, 2007, 23 July, 2009, 26 November, 2009 and 29 April, 2010 respectively and state:

(a) whether the number of objections received was 652 as per reply to Starred Question 305 answered on 6 December, 2007, whereas the exact number of claims against land acquisition was 529 as per reply to Unstarred Question 1644 dated 3 December, 2009;

(b) the names along with complete addresses and details of the 652 individuals who have raised objections against Section 4 notifications;

(c) the names along with complete addresses and details of 529 objections received against the land acquisitions;

(d) the reasons for the anomaly in the number; and

(e) the details thereof? ANSWER

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(SHRI SAUGATA ROY)

(a) : Government of National Capital Territory of Delhi has reported that number of objections received was 652 whereas number of claims received was 529.

(b) :Details have already been provided while fulfilling the Assurance on 30.9.2010 given to the Rajya Sabha Unstarred Question No.3376 dated 24.4.2008 regarding Road linkage for Najafgarh-via-Shyam Vihar raised by Shri Rajniti Prasad and Shri Harish Rawat.

(c) to (e):Details are being collected and will be laid on the Table of the Sabha.